

CSCM component of PMKVY 2016-20 is being implemented pan India by NSDC, thus, no State/UT-wise fund is sanctioned under this component. However, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 have been allocated to the States/UTs for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from Andhra Pradesh State Skill Development Corporation (APSSDC), Government of Andhra Pradesh, Ministry has given in-principle approval of a total target of 64,608 candidates and corresponding financial allocation of ₹ 94.74 Cr. for FY 2016-20. Further, an amount of ₹ 11.84 Cr. has been released during FY 2016-17 to Government of Andhra Pradesh for the implementation of CSSM.

Indian Institute of Skills

1102. SHRI T. G. VENKATESH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether it is a fact that with a view to give a boost to 'Skill India' Mission, Government is planning to set up skill institutes in the name of Indian Institute of Skills across the country;
- (b) if so, the details thereof; and
- (c) the details of such institutes proposed to be established in the State of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) Yes, Sir. Ministry of Skill Development and Entrepreneurship has taken initiative to set up Indian Institute of Skills (IISs) in 3 locations viz. Kanpur, Mumbai and Ahmedabad in the country. The vision behind setting up IIS is to build world-class skill training centres by learning from and imbibing best practices from internationally renowned existing skill institutions. They are proposed to be set up in PPP mode with following features:—

- (i) State-of-art skill centre to bring in best in class infrastructure and facilities to meet the aspirations of students, who directly enter the skill learning domain after class X/XII (like ITI/diploma courses) instead of the traditionally preferred pathway of higher education.
- (ii) Strong industry/employer connect through collaboration with both public and private sector leading industry, both for supporting latest training

facilities in these institutes and also opportunities for on-the-job trainings in their industries for students of these institutes.

- (iii) Modern training methodology with extensive use of tools such as simulators, virtual learning and augmented learning platforms.
- (iv) Autonomy in governance to enable innovation and promote seamless adoption of modern curricula, emerging technologies and learning methodologies.
- (v) Promote delivery of qualifications modular fashion with clear and multiple entry-exit pathways.
- (vi) Promote apprenticeship-embedded courses by leveraging better industry connect.
- (vii) Offer higher order qualifications leading up to certificates, diplomas, advanced diplomas, and even degrees in conjunction with Universities.

At present, there is no proposal for setting up of IIS in the State of Andhra Pradesh.

Reformation of Sector Skill Councils

1103. SHRI HUSAIN DALWAI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the year-wise details of fund disbursed to each of the Sector Skill Councils (SSCs), since 2014;
- (b) the details of per cent utilisation of funds and types of projects funded by each of the SSCs since 2014;
- (c) in the light of the Sharda Prasad Committee report on 'Conflict of Interest' in the composition and governance of Sector Skill Councils, what steps have been taken for redressal of the same; and
- (d) what is the Ministry's stand on the Committee's recommendation that all Sector Skill Councils may be scrapped due to such conflict of interest?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) and (b) The year-wise details of fund disbursed to each of the Sector Skill Councils (SSCs), since 2014 is given